

Office of The Principal District and Sessions Judge, Hazaribag

Order No.....91...../2020

Dated...01.04.2020

In view of the outbreak of the pandemic novel corona virus(Covid-19) which has engulfed the entire world posing serious challenges for million of people world wide and India is no exception, posing severe health and economic problems for our country, it is imperative to contribute by donating generously for the cause of humanity.

Accordingly, it has been requested to all the Judicial Officers/ Class-III & Class IV employees of Civil Court Hazaribag may contribute by way of donation to the **Prime Minister Citizens Assistance and relief in emergency situation (P.M. CARES) Fund** as under.

All Judicial Officers, Civil Court, Hazaribag	3 day's salary
Class-III employees of Civil Court, Hazaribag	2 day's salary
Class-IV employees of Civil Court, Hazaribag	1 day's salary

The contribution to be deducted from the salary of the month of March 2020.

The contribution will however be on voluntarily basis. Therefore, those officers/staffs who do not want to contribute may intimate to the Judge-in-Charge, Civil Court, Hazaribag, through Whatsapp message/ SMS on Mobile No. 9453849813, invariably mentioning his/her name and designation, latest by 04.04.2020 positively. Non receipt of any message by the indicated date shall be taken as their consent to donate, as above.

It may noted that the contribution is exempted under section 80G of the Income Tax Act.

Inform all concerned.

Sd-

Principal District & Sessions Judge I/C,
Hazaribag

Memo No. 511-14..... Dated...01.04.2020

Copy of order forwarded to all the Judicial Officers posted in Civil Court Hazaribag/ Registrar Administration/ Judge-in-charge Accounts/ Judge-in-Charge Nazarat, for information and needful.


Registrar, Civil Court,
Hazaribag

OFFICE OF THE PR. DISTRICT & SESSIONS JUDGE, HAZARIBAGH

Order No. 92

Dated 07.04.2020

In continuation of the earlier order No. 91/2020, dated 01.04.2020 and due to some technical issues regarding deposit of donation to PM Cares Fund, the earlier order modified to the extend that all the Judicial officers/ staff members of this judgeship may deposit the donation amount directly in the PM Cares Fund Accounts, mentioned herein below and deposit the photocopy of payment receipt to the Accounts section, Civil Court, Hazariabagh. If any difficulty arise in this regard he/ she may directly contact Accountant, Civil Court, Hazaribagh (Mobile No. 9801401499). Rest of the earlier order will remain the same.

Account Name: PM Cares
Account Number: 2121PM20202
IFSC Code: SBIN0000691
Name of Bank: State Bank Of India, New Delhi,
Main Branch

Further, it is requested to deposit the same within four days from the date of receiving of the salary for the month of March 2020.

Inform all concerned.

Sd/-
Pr. District & Sessions Judge I/c,
Hazaribagh

Memo No. 515-518

Dated 07.04.2020

Copy of order forwarded to all the Judicial Officers posted in Civil Court, Hazaribagh/ Registrar (Admn.)/ Registrar (Accounts)/ Registrar (Nazarat) for information and needful.


Registrar,
Civil Court, Hazaribagh